

- (iv) incorrect particulars about the bank account;
- (v) issues related to transfer of jurisdiction; and
- (vi) Challenges in verification of taxes paid or deducted due to data mismatch.

G-20 summit in Cannes

807. SHRI BAISHNAB PARIDA: Will the Minister of FINANCE be pleased to state:

- (a) whether the G-20 summit at Cannes was successful;
- (b) if so, the details of the concrete resolutions passed at the summit; and
- (c) the role India played in passing the resolutions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) Yes, Sir. The sixth summit of G-20 Leaders was held successfully in Cannes, France on 3-4 November, 2011.

(b) The summit deliberations include the following G-20 thematic areas; (i) Global economic situation; (ii) Action Plan for Growth and Jobs (Framework); (iii) reform of the International Monetary System; (iv) Development — Trade; (v) Global governance; (vi) Financial Regulation; (vii) Agriculture — Energy — Climate; (viii) Social dimension — fight against corruption.

The Communique by and large covers mutually agreed elements by Leaders for reforms and action plan on each of the thematic areas. The details of the G-20 Leaders Summit final documents (Communique, Declaration and Cannes Action Plan for Growth and Jobs) are available for public access at the G-20 website: http://www.g20.org/pub_communiques.aspx

(c) As an important member of the G-20, India actively participated in all the G-20 deliberations during 2011 including the Summit at Cannes. The Cannes Action Plan for Growth and Jobs attached to the Leaders Declaration is drafted by the Framework Working Group under the co-chairmanship of India and Canada. Among other things, India also ensured that the G-20 underlined in particular the importance of comprehensive tax information exchange. The Prime Minister's intervention at Cannes is available online for public access at the Prime Minister Office website <http://pmindia.nic.in/speech/content4print.asp?id=1111>.

Impact of hike in interest rates on NPAs

808. SHRI RAJKUMAR DHOOT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that after the several repo and other rates hike by the Reserve Bank of India (RBI), the loans have become dearer resulting in jump of Non-Performing Assets (NPAs) of the Banks;